STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE MOTIFICATION DATE 28" APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFARRS), NEW DELHI, OF THE MONTH OF July, 2023.

				Fo	rm 1				
				List of cases e-file	d during the mon	th			
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills			-				-
2.	Judge, Commercial Court, Shillong	East Khasi Hills				-	-	-	

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills			*	-	-
2.	Judge, Commercial Court, Shillong	East Khaşi Hills	-	-			

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. Vo.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-		-		-
2.	Judge, Commercial Court, Shillong	East Khasi Hills		-		-	-

Form 4 List of total no. of cases randomly allocated during the month									
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. o cases randomly allocated)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1.	High Court of Meghalaya	East Khasi Hills	1	1					
2.	Judge, Commercial Court, Shillong	East Khasi Hills	1000						

42703	Lis	t of cases in which		Form 5 ement Hearing was	held during the	month	
Sr. No.	Court	District	Case No.	Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills		·			
2.	Judge, Commercial Court, Shillong	East Khasi Hills					

							orm 6						
				Co	ntested con	mercial ca	ses dispos	ed during t	he month				
Sr. No		Distri	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of executio n of decree	Number of days for executio n of decree from date of	Act Sectio
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)				decision	
1.	High Court	East	-	-					(10)	(11)	(12)	(13)	(14)
	of Meghalay a	Khasi Hills							-		•	-	
	Judge,												
	Commerci al Court, Shillong	Khasi Hills							-		-	-	

Form 7 Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills				
2.	Judge, Commercial Court. Shillong	East Khasi Hills	86	2	1	87

Form 6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the mon-

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)		
1.	Shillong Mediation			(5)	(6)	(7)
	Centre, Shillong.	46	9	1	5	Total=46 nos. (43 nos. of applications are in the pre-mediation stage and notices have been served and 6 nos. Mediation are pending)